

MOSQUITOES

843. **Shri S. C. Samanta:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a study of the Ecology of the Bengal Anopheline Mosquitoes has been carried out;

(b) if so, by whom and when;

(c) whether it is a fact that there are 32 species of Anopheles in Bengal; and

(d) if so, how many of them are serious and dangerous?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Yes.

(b) A statement showing the publications and names of authors dealing with the study of Bengal Anopheline Mosquitoes commencing from 1912 to 1948 is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 62.]

(c) Yes.

(d) Only five species—*A. minimus*, *A. philippinensis*, *A. Sundaicus*, *A. stephensi* and *A. Varuna* are known to transmit Malaria in Bengal.

DIRECT RECRUITMENT OF OFFICERS

844. **Chaudhri Muhammed Shaffec:** Will the Minister of Communications be pleased to lay a statement on the Table of the House showing:

(a) the number of officers employed direct by the Ministry without reference to the U.P.S.C. during the years 1952, 1953 and 1954;

(b) how many of them were later sent up before the U.P.S.C. and rejected; and

(c) the number of persons rejected by the U.P.S.C. but subsequently re-employed by the Ministry?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 1952—2.

1953—1.

1954—3.

(b) None of the cases referred to U.P.S.C. were rejected.

(c) None.

DRUGS FOR T. B. CURE

845. **Shri Ibrahim:** Will the Minister of Health be pleased to state:

(a) the average monthly cost of drugs and medicines required for treatment of a Tuberculosis patient in a Government or Government aided Hospital; and

(b) the steps taken by Government to reduce the cost of medicines and drugs used in the treatment of Tuberculosis in India?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The Government of India have no precise information. The cost may vary from Rs. 6 to Rs. 12/8/- per month per patient according to the nature of the treatment.

(b) The customs duty on imports of Streptomycin and Dihydrostreptomycine used in the treatment of Tuberculosis has been reduced since December, 1954.

EMPLOYEES' STATE INSURANCE SCHEME

846. **Th. Lakshman Singh Charak:** Will the Minister of Labour be pleased to state whether Government propose to extend the Employees' State Insurance Scheme to the State of Jammu and Kashmir in the near future by undertaking the necessary legislation therefor?

The Minister of Labour (Shri Khandubhai Desai): There is no such proposal at present.

LABOUR DISPUTES

847. **Th. Lakshman Singh Charak:** Will the Minister of Labour be pleased to state:

(a) the total number of strikes which took place in factories, indus-

tries, Government Corporations etc., during the year 1954; and

(b) whether the workers were paid the wages for the period of strike?

The Minister of Labour (Shri Khandubhai Desai): (a) Statistics relating to industrial disputes are contained in the Indian Labour Gazette published every month by the Director, Labour Bureau, Simla, copies of which are available in the Library of the Parliament. According to the published Statistics, there were 817 work stoppages during the year 1954.

(b) The information is not available.

AYURVEDIC AND UNANI MEDICINES

848. Th. Lakshman Singh Charak: Will the Minister of Health be pleased to state the names of the Universities and Colleges where Ayurvedic and Unani medicines are taught?

The Deputy Minister of Health (Shrimati Chandrasekhar): A statement is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 63.]

DANGEROUS DRUGS

849. Th. Lakshman Singh Charak: Will the Minister of Health be pleased to lay on the Table of the House a list of drugs declared as dangerous, from time to time, upto the end of 1954 and state:

(a) whether it is a fact that penicillin injections have proved fatal in some cases; and

(b) if so, the steps taken in India to control its proper use?

The Deputy Minister of Health (Shrimati Chandrasekhar): A list of drugs declared as dangerous under the Dangerous Drugs Act, 1930, upto the end of December, 1954, is laid on the Table of the Lok Sabha. [See Appendix X, annexure No. 64.]

(a) and (b). Some deaths from anaphylactic phenomena on the

parenteral administration of procaine penicillin are reported. The incidence of such deaths is, however, believed to be very small and prompt use of antihistaminic drugs help in lessening the severity of the reaction or in warding off of fatal results. Articles on the toxic reactions of antibiotic therapy have been appearing from time to time in medical journals for the guidance of the medical profession.

TAPIOCA

850. Shri C. R. Iyyunni: Will the Minister of Food and Agriculture be pleased to state the price of raw tapioca per cwt. in January, 1955 in Travancore-Cochin and in other tapioca producing States?

The Minister of Agriculture (Dr. P. S. Deshmukh): A statement giving the required information is attached. [See Appendix X, annexure No. 65.]

GOODS TRAFFIC AT PANCHKURA

851. Shri S. C. Samanta: Will the Minister of Railways be pleased to state:

(a) the average load of goods despatched from, and received daily at, the Panchkura Railway Station on the Eastern Railway;

(b) how much of the despatched goods is perishable;

(c) whether there is any goods-shed on the platform; and

(d) if not, whether Government propose to construct one there?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The daily average weights of goods including parcels despatched from and received at Panchkura Railway Station are 442 and 668 maunds respectively.

(b) 164 mds.

(c) No, Sir.

(d) Yes, it is proposed to include the work in the Works Programme for the year 1956-57.